

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 07.12.2021 (TUESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH)(Ins) No. 208/2021 & IA No. 416/2021 & 417/2021	A. Sennimalai Suspended Director of Dharani Sugars and Chemicals Ltd. Vs Bank of India & Anr	T.k.Bhaskar Srinath Sridevan K. Harishankar	T. Ravichandran-R1 Savitha Devi-R2
2.	Comp App (AT)(CH)(Ins) No. 231/2021	B. Parameshwara UDPA V Assistant PF Commissioner & Anr	B. Dhanaraj	M.S. Viswanathan R1 & R2
3.	Comp App (AT)(CH)(Ins) No. 233/2021	Subbaraya Ananthar Durairaju V Indian Overseas Bank & 2 Ors	J. Vinoth R. Gopinath R. Panneerselvam	Ananda Gomathy Murugesan Caveator for R1
4.	TA No. 69/2021(Comp APP(AT)(Ins) No. 209/2020)	Pativandla Srinivas Babu V Jayasiddhi Ganesh Enterprises P Ltd & anr	Snehil Sonam Gautam Singh Anguru Narayana Rao Jana Narayana Vigneshwaran Change of Vakalat Filed (Consent to be Furnished)	R1 Served on 27/09/2021 R2 Served on 25/09/2021

5.		Permission to file Additional Documents in TA No. 18/2021(Comp App (AT) No. 325/2019)  IA No. 580/2021	K.Ravi R. Muruan Shanthanu Singh	<b>325/2019</b> Krishna Srinivasan Geethi Ara R1, 3, 4, 6-11, 13, 16 Rohini Musa R24-R26 D. Prabakharan R12 <b>328/2019</b> Krishna Srinivasan R1, 2, 7-13, 15-27, 29-36, 39-43, 46 Geethi Ara R1, R3, R4, 6-11, 13 & 16 Rohini MusaR24-R26 D. Prabakharan R37
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## **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
6.	TA No.19/2021 (Comp App (AT) No.124/2020)	Meenachi Hotels & (P)Ltd & Anr V Abraham Reji & 14 Ors	Vinay Mathew Joseph	Hema Srinivasan Swabhi – R1&R2. Anil D Nair – R9
7.	TA No.117/2021 (Comp App (AT)(Ins)No. 553/2020)	Jayanthi G Ravi V Chemizol Additives P Ltd	Rahul Kripalani HariPriya padmanaban Rea Bhallo	Dhritiman Bhattacharya

**AFTER THE ABOVE**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)**

**Part Heard**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH)(Ins) No. 164/2021	Dr. Periasamy Palani Gounder V Radhakrishnan Dharmarajan (RP) of Appu Hotels Ltd & anr  <b>WITH</b>	K. Surendar Chenthoori Pugazendhi	T. Ravichandran Caveator for R1 Anant Merathia -R2
2.	Comp App (AT)(CH)(Ins) No. 176/2021	Dharani Finance Limited V Radhakrishnan Dharmarajan & anr  <b>WITH</b>	R. Udhayakumar	Elavarasi -R1 Anant Merathia -R2
3.	Comp App (AT)(CH)(Ins) No. 218/2021	Dr. V Janakiraman V Mr. Radhakrishnan Dharmarajan (RP) & Anr  <b>WITH</b>	Avinash Krishnan Ravi	T. Ravichandran-R1 Devashish Bharuka-R2
4.	Comp App (AT)(CH)(Ins) No. 219/2021	Dr. Periasamy Palani Gounder V Mr. Radhakrishnan Dharmarajan (RP) & Anr	K Surendar	T. Ravichandran-R1 Devashish Bharuka-R2

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**By the order of Hon'ble Member (J)**

**(Chennai Bench)**